

Koilthottam Harbour, during the current shipping season beginning with November 1961 and ending with 15th April, 1962;

(b) what was the corresponding figure exported during the previous shipping seasons; and

(c) whether there has been a considerable fall in export, and if so, what are the reasons for this fall?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Approximately 1,01,500 long tons.

(b) Approximately 1,43,000 long tons.

(c) Yes, the main reasons for the fall in exports are:

- (i) the high price of Indian ilmenite,
- (ii) the emergence of new sources of supply of ilmenite at competitive prices, and
- (iii) the changes in the manufacturing process introduced by some of the major producers of pigments.

Unemployed in Rajasthan

511. Dr. L. M. Singhvi: Will the Minister of Labour and Employment be pleased to state:

(a) the number of persons (graduates and non-graduates) registered during the year 1961-62 in the various Employment Exchanges in Rajasthan; and

(b) the number of persons who were provided with employment during the above-mentioned period?

The Minister of Labour in the Ministry of Labour and Employment

(Shri Hathi): (a) and (b). The information is given below:

Category	Registrations effected during 1961-62	Placements effected during 1961-62
(1)	(2)	
Graduates . . .	4,518	1,282
Matriculates (including inter-matriculants)	48,091	10,747
Below Matriculation standard (including illiterates) . . .	70,392	7,179
TOTAL	1,23,001	19,208

Unauthorised Power-looms

512. Shri Natarajan: Will the Minister of Commerce and Industry be pleased to state:

(a) how many unauthorised power-looms were in existence in India during 1961-62 and how many have been regularised by registering the same State-wise;

(b) how many unauthorised looms were in Kerala during this period;

(c) under the scheme 'introduction of power-looms in the handloom sector' how many looms were allotted to the various States and how many have been installed up to the end of 1961 State-wise;

(d) whether any change of policy to discourage the introduction of more power-looms in the handloom sector has been adopted;

(e) whether any enquiry was conducted before deciding this change of policy;

(f) whether Government of Kerala requested to continue the scheme during the Third Five Year Plan period;

(g) what was the nature of power-looms allotted to Kerala and how many have been installed; and

(h) whether the balance will be allowed to be installed during the Third Plan period?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (h). A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 60].

Rehabilitation of Refugees in M.P.

513. Shri J. P. Jyotishi: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of refugees and their families rehabilitated in Madhya Pradesh so far;

(b) how many of them have been shifted to permanent houses and how many are still putting up in temporary huts in the camps;

(c) whether Government give any priority in granting loans to such refugees who are very poor under the Low-income Housing Scheme; and

(d) how much loan has been granted to them so far?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) to (d). A sum of about Rs. 584.23 lakhs as loan and another Rs. 9.81 crores has been given as compensation to displaced persons from West Pakistan settled in Madhya Pradesh. The Rehabilitation work in the Western Zone has practically come to an end and no fresh proposals for any loans or for the construction of houses are being entertained.

(c) Loans under the Low-income Housing Scheme are granted by the State Governments. The displaced persons are now a normal part of the local population and as such there can be no question of giving them any preference or priority.

Industrial Estates

514. Shri J. P. Jyotishi: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Industrial Estates and their locality established in the Madhya Pradesh so far;

(b) what are the industries started therein;

(c) the investment and the target of production; and

(d) the production of the different estates so far?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Seven Industrial Estates at Indore, Gwalior, Bhopal, Sagar, Jabalpur, Burhanpur and Raipur have been established so far.

(b) to (d). The information is being collected and will be laid on the Table of the House.

Industrial Estate at Agra

515. Shri S. N. Chaturvedi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Industrial Estate at Agra has developed and progressed satisfactorily; and

(b) if not, the reasons therefor and the action Government have taken or propose to take to remove the impediments?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) Difficulties relating to provision of power and water supply are being got over.

Unemployed in J. & K.

**516. { Shri Abdul Ghani Goni:
Bakshi Abdul Rashid:**

Will the Minister of Labour and Employment be pleased to state:

(a) the number of persons (matriculates and non-matriculates) registered during the year 1961-62 in the various employment exchanges in Jammu and Kashmir State; and

(b) the number of such persons in both the categories who were provided with employment assistance during the same period?